OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE WEST DISTRICT TIS HAZARI COURTS DELHI

MODIFICATION IN DUTY ROSTER FOR THE MONTH OF NOVEMBER - 2022

In view of the request received from Sh. Shubham Devadiya Ld M.M.-05 West District, Delhi (Duty MM on 19-11-2022) regarding exchange of his duty the following modification in the Duty Roster for the month of November-2022 (reference No.3231-3289/CMM(W)/THC/DR/2022 Dated 22-10-2022) is being made:-

SI. No.	Name of the Duty Metropolitan Magistrate	Working days	Holiday	Room No.
01	Ms Tania Singh, MM R/o F-36, First Floor, Lajpat Nagar, Part-II, Delhi (e mail:- mmmahilacourt03west@gmail.com)	19-11-2022		245
02	Sh. Shubham Devadiya,M.M. R/o Flat No. 1715, Delhi Administration Flats, Gulabi Bagh, Delhi 110007 (e.mail:- mm05west@gmail.com)	22-11-2022		336A

Rest of the conditions shall remain unchanged mentioned in the Duty Roaster for the month of November-2022 (reference No. 3231-3289/CMM(W)/THC/DR/2022 Dated 22-0-2022)

(KARIL KUMAR) Chief Metropoliten Magistrate West District, Delhi 629 Dated

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi Through Ld. Principal District & Sessions Judge, (West), Delhi 02. The Principal District & Sessions Judge, (HQ), Delhi 03. The Principal District & Sessions Judge, (West), Delhi 04. The Principal District & Sessions Judge, all District Delhi/New Delhi 05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi 06. The CMMs, all District, Delhi/New Delhi, 07. The ACMM/Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi. 08. The Director of Prosecution, Tis Hazari Courts, Delhi. 09. The Commissioner of Police, Delhi 10. The I G (Prison), Tihar Jail, Delhi/New Delhi. 11. The Secretary, Bar Association, Tis Hazari Courts, Delhi 12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi 13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delli 14. Law Officer, Tihar Jail, Delhi/New Delhi. 15. For uploading on LAYERS

16 For Uploading on centralized web-site through LAYERS

17. The Video Conferencing, R. No. 16, Tis Hazari Courts, Delhi.

No 2702-3757 CMM(W)/THC/DR/2022

Copy forwarded for information and necessary action to:-

18. The Reader to CMM West District, Tis Hazari Courts, Delhi.

19. The Cash Branch, West District, Tis Hazari Courts, Delhi.

- 20 PS to District & Sessions Judge (West), THC, Delhi.
- 21. Office file.

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Chief Metropolitan Magistrate West District, Delhi . .